

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3990
ANSWERED ON:17.05.2006
INDO US AGREEMENT ON HIV AIDS
Vijay Krishna Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether India and the US had signed an agreement during the recent visit of the US President to India to jointly work to curb the spread of HIV/AIDS by exploring all possible avenues including expanding drug approval process at the US FDA and strengthening bilateral cooperation;
- (b) if so, the complete details thereof;
- (c) if so, whether a joint Indo-US Corporate fund has been set up;
- (d) if so, the details thereof;
- (e) whether latest figures show that 5.21 million adults in India are living with HIV which was 5.13 in 2004; and
- (f) if so, the steps taken to implement the said agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d) & (f): During the visit of the Hon'ble Prime Minister Shri Manmohan Singh to the United States of America in July, 2005, a joint statement was issued that committed the two countries to combat HIV/AIDS at the global level. As a result of this commitment, Indian Pharmaceutical companies have since received FDA approval for 14 generic drugs. Further, in accordance with the agreement, a fund has been established through ICICI Bank and with GIVE Foundation. All implementation structures for this fund are being worked out. The Indo-US Corporate Fund will receive contributions from both Indian and US businesses. To date, pledges amounting to over one million dollars has been made by six companies.

(e): Yes, Sir. It is true that there are 5.21 million HIV infections estimated in the country as per HIV Sentinel Surveillance data 2005.